

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**85/441/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018.**

**NAME OF THE COMPANY: M/s Inmarsat India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Rudra Shankar Srivastava, Ms. Bhanv Harish and Ms. Arushi  
Gupta, Advocates for the Petitioner  
Ms. Kusum Yadav, Company Prosecutor, ROC

**ORDER**

Reserved for Orders/clarification.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member(J)**